

**National Company Law Appellate Tribunal**

**Principal Bench, New Delhi**

**Company Appeal (AT) (Ins) No. 349 of 2020**

**IN THE MATTER OF:**

**Deepak Parasuraman & Anr.**

**...Appellants**

**Vs.**

**Sripriya Kumar & Anr.**

**...Respondents**

**Present:**

**For Appellants: Mr. Gaurav Mitra, Sr. Advocate with Mr. Akshat Singh and Ms. Shriya Raychaudhuri, Advocates.**

**For Respondents: Mr. Vijay Kumar and Mr. Mohit D. Ram, Advocates for R-1.  
Mr. Goutham Shivshankar, Advocate for R-2.**

**With**

**Company Appeal (AT) (Ins) No. 765 of 2020**

**IN THE MATTER OF:**

**P R Venkatesh**

**...Appellant**

**Vs.**

**Sripriya Kumar & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gaurav Mitra, Sr. Advocate with Mr. Goutham Shivshankar and Ms. Shriya Raychaudhuri, Advocates.**

**For Respondents: Mr. Vijay Kumar and Mr. Mohit D. Ram, Advocates for R-1.**

**ORDER**

**(Through Virtual Mode)**

**26.02.2021:** Due to paucity of time the matter could not be taken up for hearing.

List the Appeal 'For Hearing' on **23<sup>rd</sup> March, 2021**.

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Ms. Shreesha Merla]  
Member (Technical)**

sr/nn